

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-523
(IB)-523(PB)/2023

IN THE MATTER OF:

State Bank of India

Vs.

Amit Kumar Gupta

....Applicant

.....Respondent

SECTION

U/s 95(1) IBC

Order delivered on 08.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of the Petitioner at the time of hearing of the matter. In the interest of justice, list the matter on **05.04.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)